### GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF LAND RESOURCES

# LOK SABHA UNSTARRED QUESTION No. 3021 TO BE ANSWERED ON 22.03.2022

#### PMKSY-IWMP IN MAHARASHTRA

#### †3021. SHRI SADASHIV KISAN LOKHANDE:

Will the Minister of *RURAL DEVELOPMENT* be pleased to state:

- (a) whether work is being carried out under Pradhan Mantri Krishi Sinchai Yojana (PMKSY) and Integrated Watershed Management Programme (IWMP) in the country particularly in Shirdi Parliamentary Constituency and other backward areas of Maharashtra;
- (b) if so, the details thereof, particularly for Shirdi Parliamentary Constituency and other backward areas of Maharashtra including its updated status as on date; and
- (c) the details of the central funds allocated for the said purpose including its utilization during each of the last three years as on date?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI FAGGAN SINGH KULASTE)

(a) to (b): Department of Land Resources (DoLR) had been implementing Integrated Watershed Management Programme (IWMP) with effect from 26.02.2009 which later on got amalgamated in PMKSY in 2015-16 and named as the Watershed Development Component of Pradhan Mantri Krishi Sinchayee Yojana (WDC-PMKSY). WDC-PMKSY aims for developing rainfed and degraded land in the country. Keeping focus on completion of already sanctioned projects, Government has not sanctioned any new watershed projects under WDC-PMKSY from 2015-16 onward in the country, including Maharashtra, except during current financial year, details given below).

Under IWMP, 8214 projects were sanctioned in the country upto 2014-15; of which 1186 were sanctioned in 33 districts of Maharashtra, including Shirdi Parliamentary Constituency.

As per the decision at highest level, 1832 projects were transferred to States /UTs in 2018, for implementation from their own resources / budget which included 162 projects in Maharashtra (One project in Shirdi Parliamentary Constituency). Therefore, DoLR had been funding implementation of 1024 projects in the State (including 11 projects in Shirdi Parliamentary Constituency).

The project period of ongoing WDC-PMKSY got over on 31.03.2021. On the basis of representations received from States / UTs, Government of India considered extension of project period of Batch-IV and Batch-V projects upto 31.03.2022. States / UTs are permitted to utilize funds already released and lying unspent with them for completion of these projects. Department is making all out efforts to get all ongoing projects completed by March, 2022. Out of 1024 watershed projects being funded by DoLR in Maharashtra, 810 projects have been reported completed as on 15.03.2022.

As per information received from Maharashtra, between 2014-15 and 2021-22 (upto Q3) 0.16 lakh water harvesting structures have been created/rejuvenated, 1.39 lakh ha. additional area has been brought under protective irrigation and 1.97 lakh farmers have been benefited.

On 15.12.2021, the Government has approved continuation of scheme as WDC-PMKSY 2.0. Under WDC-PMKSY 2.0, a total of 144 watershed projects covering an area of 5.65 lakh ha. have been sanctioned to Maharashtra at a total cost of Rs.1335.56 crore an amount of Rs.50.08 crore has been released as the Central share of these watershed projects, 7 projects covering an area of 29,600 ha. have been sanctioned in Ahmednagar District involving a cost of Rs. 6512.02 lakh out of these, 4 projects covering an area of 19193.32 ha. and a cost of Rs. 4222.53 lakh are sanctioned in Akole Block which falls under Shirdi Parliamentary Constituency

(c): The details of Central funds released and utilized under WDC-PMKSY in Maharashtra during the last three years are given below:

(Rs. in crore)

Year	Central funds released	Funds utilized (including Central share + State share+ misc funds)
2018-19	163.33	137.19
2019-20	103.00	135.39
2020-21	0.0	87.83 (out of the unspent balance)

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